

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT- V

55) CA/279/2022
IA/5/2022
CP/389(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA
Member (Technical)

SHRI H. V. SUBBA RAO
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **11.11.2022.**

NAME OF THE PARTIES: Nitin C Nagda HUF
VS
Anusmera Realty ANd Infra Private
Limited

UNDER SECTION 73 (4)

ORDER

Due to paucity of time, the matter could not be heard. List this matter on
07.12.2022.

SD/-

ANURADHA SANJAY BHATIA
Member (Technical)

SD/-

H. V. SUBBA RAO
Member (Judicial)

/K/